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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 81/252/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

Name of the Company:

Mohanlal Chugh

(Chugh Realty Pvt. Ltd)

V/s.

Registrar of Companies

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. DEEPALI GARHEWAL

ADWCATE

APPELLANT

radiana

2.

## **ORDER**

Learned Advocate Ms. Deepali Garhewal i/b Learned Advocate Mr. Vijayesh Atre present for Appellant. None present for ROC.

Proof of service on ROC filed.

No objections received from ROC.

Appellant is directed to file bank statements.

List the matter on 29.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 08th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL